

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s Varia Engineering Works Pprivate Limited (In Liquidation) Date of Commencement of Liquidation: 07-08-2019; List of Stakeholders as on Date: 21-07-2020; Name of IP: Mr. Sunil Kumar Agarwal; Last 5 digitof registration number: 12178

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	6735058925						NA
4	Unsecured financial creditors	3	303114994						NA
5	Operational creditors (Workmen)	0	0						NA
6	Operational creditors (Employees)	2	151111						NA
7	Operational creditors (Government Dues)	2	1305692115						NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	37030556						NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1153869						NA
Total		31	8382201570	0	0	0	0	0	